

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 23.11.2020 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 989 of 2020	Sandeep Sharma & Anr. Vs. Sunil Kumar Jain Resolution Professional (RP) & Ors.	Anant Malik	
2.	Comp. App. (AT) (Ins) No. 990 of 2020	Shree Pathology Laboratory Vs. Bigdream Ventures Pvt. Ltd.	Tarun Arora	
3.	Comp. App. (AT) (Ins) No. 991 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Uniworth Textiles Ltd.	Abhirup Das Gupta	
4.	Comp. App. (AT) (Ins) No. 992 of 2020	JSW Steel Coated Products Ltd. Vs. Kuldeep Kumar Bassi RP of Asian Colour Coated Ispat Ltd. and Anr.	Bishwajit Dubey	Pooja Mahajan
5.	Comp. App. (AT) (Ins) No. 1008 of 2020	Diwan Chand Arya Vs. Government of Sikkim & Ors.	Pardeep Dahiya	
6.	Comp. App. (AT) (Ins) No. 1012 of 2020	Rahul Amin Suspended Director of Jyoti Ltd. Vs. Jyoti Ltd. & Ors.	Aastha Mehta	

## **For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 540 of 2020	Amsons Communication Pvt. Ltd. Vs. ATS Estates Pvt. Ltd.	Mohit Yadav	Rajesh Ranjan
8.	Comp. App. (AT) (Ins) No. 713 of 2020	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman- IRP

9.	Comp. App. (AT) (Ins) No. 850 of 2020	Ravindra Beleyur Liquidator, Deepak Cables (India) Ltd. Vs. Karuturi Venkateshwara Rao	K.V.Balakrishnan	Aditya Gupta
10.	Comp. App. (AT) (Ins) No. 851 of 2020	Ashok Kriplani Vs. Sri Suresh Kumar & Ors.	Sunder Khatri	Vijay Pal Sharma
11.	Comp. App (AT) (Ins) No. 876 of 2020	Nitin Singh Vs. Waves Bio-tech Pvt. Ltd.	Partho Bhattacharya	
12.	Comp. App (AT) (Ins) No. 885 of 2020	Varrsana Ispat Ltd.-in Liquidation (through Anil Goel Liquidator) Vs. Varrsana Employee Welfare Association & Ors.	Nipun Gautam	Akshat Singh-R1 Shaunak Mitra-R8
13.	Comp. App (AT) (Ins) No. 888 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr.  <b>With</b>	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP
14.	Comp. App (AT) (Ins) No. 889 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr.	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP

**For Hearing**

15.	Comp. App. (AT) (Ins) No. 800 of 2020	Rishima SA Investments LLC Vs. Sarga Hotels Pvt. Ltd. & Ors. Through Its Resolution Professional Ms. Savita Agarwal  <b>With</b>	Rhea Verma	Ritoban Sarkar-R1 Shambo Nandy-R2 Aishwarya Kr. Awasthi-R3 Savita Agarwal-RP
16.	Comp. App (AT) (Ins) No. 892 of 2020	Shristi Infrastructure Development Corporation Ltd. Vs. Sarga Hotels Pvt. Ltd. Through its Resolution Professional Ms. Savita Agarwal & Ors.	Arijit Mazumdar	Rishav Banerjee-R1 Aishwarya Kumar Awasthi-R2 Rajul Jain-R3 Savita Agarwal-RP

**02:00 PM**

**For Hearing**

17.	Comp. App. (AT) (Ins) No. 733 of 2020  <b>Part Heard</b>	Union of India Vs. Shri Vijaykumar V. Iyer  <b>With</b>	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
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18.	Comp. App (AT) (Ins) No. 1410 of 2019  <b>Part Heard</b>	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.  <b>With</b>	Misha	Shyel Trehan-R1
19.	Comp. App (AT) (Ins) No. 1503 of 2019  <b>Part Heard</b>	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.  <b>With</b>	Charu Bansal	K. Datta Shyel Trehan-R1
20.	Comp. App (AT) (Ins) No. 08 of 2020  <b>Part Heard</b>	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer  <b>With</b>	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP
21.	Comp. App. (AT) (Ins) No. 26-27 of 2020  <b>Part Heard</b>	State Bank of India Vs. GTL Infrastructure Ltd & Anr.  <b>With</b>	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
22.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020  <b>Part Heard</b>	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr.  <b>With</b>	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey- R2
23.	Comp. App. (AT) (Ins) No. 734 of 2020  <b>Part Heard</b>	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr.  <b>With</b>	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
24.	Comp. App. (AT) (Ins) No. 758 of 2020  <b>Part Heard</b>	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr.  <b>With</b>	Maneesha Dhir	Salonee Kulkarni- R1 Harshita Choubey- R2
25.	Comp. App. (AT) (Ins) No. 762 of 2020  <b>Part Heard</b>	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr.  <b>With</b>	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
26.	Comp. App. (AT) (Ins) No. 822 of 2020  <b>Part Heard</b>	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

**For Hearing**

<b>27.</b>	Comp. App. (AT) (Ins) No. 473 of 2020  <b>Part Heard</b>	RKKR Steels Pvt. Ltd. Vs. Ramakrishnan Sadasivan, Liquidator of Surana Industries Ltd.	Kartik Malhotra	Ramakrishnan Sadasivan
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After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

**For Hearing**

<b>28.</b>	Comp. App. (AT) (Ins) No. 1194 of 2019  <b>Part Heard</b>	Tarun International Ltd. Vs. Vikram Bajaj (RP for Anil Special Steel Industries Ltd) & Ors.	Praveen Kumar Sharma	Abhishek Anand-R1 Gaurav Bharadwaj- R2 Ankit Singal-R4 Harish Kr. Tripathi- R5
<b>29.</b>	Comp. App. (AT) (Ins) No. 1468 of 2019  <b>Part Heard</b>	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.  <b>With</b>	R.B. Phookan	P.K. Sachdeva Pranay Agarwal-R1 Jitendra Kumar-R2 P.K. Sachdeva-R3
<b>30.</b>	Comp. App. (AT) (Ins) No. 1473 of 2019  <b>Part Heard</b>	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	P.K. Sachdeva

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

**For Hearing**

<b>31.</b>	Comp. App. (AT) (Ins) No. 559 of 2020  <b>Part Heard</b>	Mahender Kumar Khandelwal Vs. Power Finance Corporation Ltd. & Anr.	Ranjana Roy	Bishwajit Dubey
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By the order of Hon'ble Acting Chairperson

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Registrar